

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
CIRCUIT AT INDORE

O.A. NO.525/1998

Indore, this the 14th August, 2003.

HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE SHRI R. K. UPADHYAYA, MEMBER (A)

Kum. Champa C. Rao,
Working as Matron at the
Divisional Railway Hospital,
Western Railway, Ratlam. ... Applicant

(By Shri G. L. Gupta, Advocate)

-versus-

1. Union of India through
General Manager, Western Railway,
Churchgate, Mumbai.
2. Divisional Railway Manager,
Western Railway,
Do-batti, Ratlam.
3. Chief Medical Superintendent,
Divisional Railway Hospital,
Western Railway, Ratlam.
4. Dr. B.L. Aggarwal,
Senior Medical Officer,
Divisional Hospital,
Western Railway, Ratlam. ... Respondents

(By Shri Y.I. Mehta, Sr. Advocate with Shri D. S.
Patel, Advocate)

O R D E R (ORAL)

HON'BLE SHRI SHANKER RAJU, MEMBER (A) :

In view of the statement made on behalf of the
respondents that as the applicant has already been
voluntarily retired from service w.e.f. 14.2.2003
and at that time had been working as Matron on regular
basis, nothing survives in this O.A., which has
accordingly rendered infructuous and disposed of as
such. No costs.


(R. K. Upadhyaya)

Member (A)


(Shanker Raju)
Member (J)

/as/